STATEMENT

In pursuance < f the decisions taken at the Third Ministerial Conference on Asian Economic Cooperation held in December, 1968, . series of discussions have been held in he forum of ECAFE and several studic 1 have been initiated. On the basis of the sedicussions and studies, proposals have been formulated by experts of ECAFE on tra< e and monetary cooperation and circulated to member-Governments for prei iminary consideration.

2. An ECAFE Consultative Mission is presently visitin; national capitals in the region to assis in the consideration of 1 hese proposals, ascertain the views of national Governments on them, and clarify the technica issues involved. The Mission visited N< kr Delhi from August 8, 1970 to August 1 2, 1970. It was headed by Professor Rob rt Triffin of Yale University.

Proposals for Regional Trading Arrangements

- 3. The main objective of the proposed trading arrangements is to promote economic development of the countries of the region throigh expansion of intra-regional trade by r leeting to the maximum extent possible, i nport requirements of member countries with exportable surpluses of the regi >n.
- 4. During the liscussion between the ECAFE Mission ind a team of senior officials of the jovernmeut of India, clarifications were ought on the details of the proposed arran {ements. It was suggested to the Missi<n1hat measures should also be adopt td fo stimulating production in appropriate seci ors and for development of a commercial; ad transportation infrastructure to supp rt the trading arrangements. It was emphasized that the arrangements shou 1 be initiated on as broad a basis as possible and should be mutually benefici d to all participating countries. To this extent, ways and means should be devised for harmonising sub-regional efforts with the wider regional exercise. Specifi difficulties relating to exports of Indian foducts to Asian markets were high-lighted and it was hoped that the regional arrai gements would be able to provide adequaie solutions. It was pointed out that while prospects are not very encouraging in re; ard to increased imports into India of caj ital goods, further consideration could >e given to stepping up imports of int :rmediate goods and raw materials

Proposals on Regional Monetary Cooperation

- 5. ECAFE's proposals on monetary cooperation include (a) an Asian clearing scheme and (b) an Asian reserve scheme. Through the clearing scheme, accounts will be maintained of the transactions between participating countries and the net credit/debit position of each country vis-a-vis the rest will be calculated at regular intervals. The reserve scheme aims at providing discretionary credit to participating countries in the light of their global payments position.
- 6. Discussions with the ECAFE Mission on the monetary proposals invoh ed seeking clarifications in regard to technical details and exchanging ideas on the principles of the two schemes. It was impressed upon the Mission that the scope of the clearing scheme should include all intraregional transactions between participat ing countries. It was emphasized that there should be a clear linkage between proposals for trade expansion and monetary cooperation in the region.

Further Programme of work

7. It is expected that on the completion of its visit, the ECAFE Missii n will prepare final proposals on trade and monetary cooperation in the light at national views and concerns expressed to them. The final proposals would be considered in the national capitals and later discussed in a meeting of Government representatives and Central Banks to be held under the auspices of ECAFE before the end of the year.

SAIE OF BRITISH ARMS TO SOUTH AFXIKA

- 1425. SHRI K. L. N. PRASAD : Will the Minister of EXTERNAL AFFAIRS be pleased to state :
- (a) whether the Prime Minister of U.K. has sent another communication to the Prime Minister of India on the proposed sale of British arms *o South Africa; and
- (b) 'f so, what are the contents of the communication and the reaction of the Government of India thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) and (b) There has been an exchange of correspondence between

the Prime Ministers of Britain and India on the intended British move to resume arms sales to South Africa. As the correspondence is of a confidential nature, its contents cannot be disclosed.

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FRIGATES BUILT FOR INDIAN NAVY

1426. SHRI K.L.N. PRASAD: Will the MINISTER OF DEFENCE be pleased to state

- (a) whether the Union attention has been drawn to the recent Press reports to the effect that | two frigates built for the Indian Navy in the Soviet Union had undergone modifications in the British Naval dockyard at Hong Kong; and
 - (b) if so, the reasons for such modification?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE NARENDRA SINGH MAHIDA): (a) and (b) Yes, Sir. But there was no truth in the press reports. In fact only a small bearing of-an air compressor of one frigate was remetalled by the Royal Naval Base at Hong Kong. It was a very minor maintenance work.

HOUSES OWNED BY ARMED PERSONNEL

1427. SHRI N.G. GORAY: Will the MINISTER OF DEFENCE be pleased to tate

- number of personnel the armed forces who are owners houses in Lucknow and Poona and the number of such personnel who have hired their own houses; and
- the number of them who have desired to dehire their houses after their retirement?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE NARENDRA SINGH MAHIDA): (a) and (b) The information is being collected and will be laid on the Table of the House.

DEHIRINO 0 HOUSFS IN LUCKNOW AND **POONA**

1428. SHRI N. G. GORAY: Will the Minister of DEFENCE be pleased to

(a) the date of approval of dehiring of the houses at No. 6, Sardar Patel Marg, Lucknow Cantt. and No. 14, Right Flank Lines, Poona Cantt. ;

- (b) whether this Ministry was the approving authority;
- (c) the date on which these houses were acquired by their owners; and
- (d) whether any of these owners be longed to the cadres of I.C.S. or I.F.S.?

THE MINISTER OF STATE IN THE MINISTRY DEFENCE OF (SHRI NARENDRA SINGH MAHIDA): (a) The dates are given below:

- Sardar Patel 15th October, 1968 Marg, Lucknow
- 14 Right Flank 8th October, 1968 Lines, Poona
- (b) Yes, Sir.
- (c) The exact dates are being ascertained and a statement will be laid on the Table of the House.
 - (d) Yes, Sir.

SUPPLY OF POWER BY D.V.C.

i42q. SHRI KALYAN ROY: Will the Minister of IRRIGATION AND POWER be pleased to state:

- la) whether it is a fact that the Damodar Valley Corporation has been supplying power both inside and outside the valley areas in accordance with the D.V.C. Act without drawing any line of demarcation between the above two areas and the sdid arrangement has now been changed by restricting the D.V.C. to supply power only within the Valley area leaving such arrangements to the uneconomical supply of power by the two State Electricity Boards of Bihar and West Bengal;
 - (b) if so, the reasons therefor; and
- (c) whether the Central Government have any proposal under considera to make the D.V.C a regional power supply organisition under the Central sector to ensure supply of cheap power in an important area of Bihar and West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) The Damodar Valley Corpn. is supplying electrical energy both inside and outside the valley the supply outside the valley is being made with the permission of the State Governments concerned as required unde